

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
QUESTION NO 26.07.2010
ANSWERED ON
REPORT ON INDIGENOUS PEOPLE .

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Shri Vijay Jawaharlal Darda

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING TRIBAL AFFAIRS be pleased to state :-

(a) whether Government is aware of the observations made in UN State of the World's indigenous Peoples' Report (2010) that indigenous people, i.e. tribals, across the world suffer disproportionately high level of poverty, illiteracy, poor health and human rights abuse; and

(b) if so, whether specific programmes would be launched in tribal belts, like Yavatmal in Vidarbha, to initially bring development of the tribals to the level of those of scheduled castes to ensure tribals becoming equal beneficiaries of the composite provisions of Acts and regulations relating to socio-economic development of both the Scheduled Castes and the Scheduled Tribes throughout the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS

(DR. TUSHAR A. CHAUDHARY)

(a) to (b): The Ministry of Tribal Affairs deals with Scheduled Tribes who have been scheduled under Article 342 of the Constitution. Therefore, this Ministry cannot comment on any report on indigenous people. There are various schemes of Government of India aimed at improving the socio-economic condition of the Scheduled Tribes throughout the Country including Maharashtra.